

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

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Report on :19-02-2025

**Date : 19.02.2025**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	13875/2025	19.02.2025	ABLAPL-7565/2024	MK SWAIN	C.O.		Order Dtd. 2025-02-17		(Seat No-)
2	13876/2025	19.02.2025	ABLAPL-13070/2024	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	BAIL-1	(Seat No-15)
3	13877/2025	19.02.2025	ABLAPL-14426/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Seat No-15)
4	13878/2025	19.02.2025	ABLAPL-14456/2024	S MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Seat No-15)
5	13879/2025	19.02.2025	CRLMC-359/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Seat No-15)
6	13880/2025	19.02.2025	CRLMC-4420/2024	SANTOSH CHANDRA ATABUDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Seat No-15)
7	13881/2025	19.02.2025	CRLMC-3854/2024	K.C.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-01-09		(Seat No-15)
8	13882/2025	19.02.2025	FAO-566/2024	L.K.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-12		(Seat No-15)
9	13883/2025	19.02.2025	FAO-401/2024	S.SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-02-17	MISC. APPEAL SEC.	(Seat No-9)
10	13884/2025	19.02.2025	CRLMC-385/2025	S.SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2025-02-17	CRIMINAL MISC	(Seat No-1)
11	13885/2025	19.02.2025	CRLMC-144/2025	G.JAYASINGH	C.O.	COURT NO. 15	Order Dtd. 2025-02-17		(Seat No-1)
12	13886/2025	19.02.2025	MATA-72/2025	S.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-05-05		(Seat No-1)
13	13892/2025	19.02.2025	ABLAPL-659/2025	AK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-17	BAIL-1	(Seat No-14)
14	13893/2025	19.02.2025	ABLAPL-	HAREKRUSHNA	C.O.	COURT	Order Dtd.	BAIL-1	(Seat

			435/2025	MALIK		NO. 17	2025-02-17		No- 13)
15	13897/2025	19.02.2025	CONTC- 5607/2024	S SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Seat No- 13)
16	13898/2025	19.02.2025	CONTC- 4863/2024	S SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Seat No- 13)
17	13899/2025	19.02.2025	CONTC- 4028/2024	C R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Seat No- 13)
18	13900/2025	19.02.2025	CONTC- 4026/2024	C R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Seat No- 13)
19	13901/2025	19.02.2025	CONTC- 6814/2024	D DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Seat No- 13)
20	13902/2025	19.02.2025	CONTC- 5608/2024	A NANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	CONTEMPT	(Seat No-3)
21	13903/2025	19.02.2025	WP (C) - 3386/2025	P K NAYAK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-5)
22	13904/2025	19.02.2025	WP (C) - 120/2025	R K NAYAK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No- 18)
23	13905/2025	19.02.2025	WP (C) - 3374/2025	R K NAYAK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Seat No- 18)
24	13906/2025	19.02.2025	WP (C) - 3378/2025	R K NAYAK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 115)
25	13907/2025	19.02.2025	ABLAPL- 14443/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-02-17	BAIL-1	(Seat No- 14)
26	13908/2025	19.02.2025	WP (C) - 12/2025	R K NAYAK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Seat No- 14)
27	13909/2025	19.02.2025	WP (C) - 3708/2025	D K DALAI	C.O.	COURT NO. 25	Order Dtd. 2025-02-18	WRIT BRANCH-1	(Seat No-2)
28	13910/2025	19.02.2025	WP (C) - 1265/2025	G JAYSINGH	C.O.	COURT NO. 25	Order Dtd. 2025-02-18	WRIT BRANCH-6	(Seat No- 24)
29	13911/2025	19.02.2025	WP (C) - 4204/2025	H DAS	C.O.	COURT NO. 25	Order Dtd. 2025-02-18	WRIT BRANCH-6	(Seat No- 16)
30	13912/2025	19.02.2025	WP (C) - 4892/2025	GOPAL KRUSHNA NANDA	C.O.	COURT NO. 25	Order Dtd. 2025-02-18	WRIT BRANCH-4	(Seat No- 37)
31	13913/2025	19.02.2025	WP (C) - 4599/2025	R SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION	(Seat No- 122)

								BENCH-3)	
32	13914/2025	19.02.2025	WP (C) - 3764/2025	SAMARENDRA MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03-17	WRIT BRANCH-1	(Seat No-2)
33	13916/2025	19.02.2025	WP (C) - 3916/2025	K K NATH	C.O.	COURT NO. 25	Order Dtd. 2025-02-18	WRIT BRANCH-4	(Seat No-17)
34	13917/2025	19.02.2025	CRLREV-729/2018	P K MOHANTY	C.O.	DR (J)	Order Dtd. 2025-03-17	CRIMINAL REVISION	(Seat No-1)
35	13918/2025	19.02.2025	ADMLS-1/2024	G JAYSINGH	C.O.	DR (J)	Order Dtd. 2025-02-18		(Seat No-1)
36	13919/2025	19.02.2025	ADMLS-1/2024	S BISWAL	C.O.	DR (J)	Order Dtd. 2025-02-18		(Seat No-1)
37	13920/2025	19.02.2025	ADMLS-1/2024	S NAYAK	C.O.	DR (J)	Order Dtd. 2025-02-18		(Seat No-1)
38	13921/2025	19.02.2025	LAA-10/2012	K MOHANTY	C.O.	DR (J)	Order Dtd. 2025-02-18	FIRST APPEAL	(Seat No-1)
39	13922/2025	19.02.2025	WP (C) - 442/2017	P K DAS	C.O.	DR (J)	Order Dtd. 2025-02-18	WRIT BRANCH-2	(Seat No-34)
40	13923/2025	19.02.2025	CRLMA-180/2023	A K SWAIN	C.O.	DR (J)	Order Dtd. 2025-02-18	BAIL-1	(Seat No-4)
41	13924/2025	19.02.2025	CMAPL-57/2017	J PARIDA	C.O.	DR (J)	Order Dtd. 2025-02-18	M.J.C.	(Seat No-4)
42	13925/2025	19.02.2025	WP (C) - 2208/2025	R C MUDULI	C.O.	DR (J)	Order Dtd. 2025-02-18	WRIT BRANCH-8	(Seat No-29)
43	13926/2025	19.02.2025	WP (C) - 26438/2023	G C JENA	C.O.	DR (J)	Order Dtd. 2025-02-18	WRIT BRANCH-4	(Seat No-46)
44	13927/2025	19.02.2025	WP (C) - 4552/2025	A K PANDA	C.O.	DR (J)	Order Dtd. 2025-02-17		(Seat No-46)
45	13928/2025	19.02.2025	WP (C) - 30891/2024	S BEHERA	C.O.	DR (J)	Order Dtd. 2025-02-17		(Seat No-46)
46	13929/2025	19.02.2025	WP (C) - 4550/2025	A K PANDA	C.O.	DR (J)	Order Dtd. 2025-02-17		(Seat No-46)
47	13930/2025	19.02.2025	WP (C) - 2942/2025	P K DAS	C.O.	DR (J)	Order Dtd. 2025-02-17	WRIT BRANCH-3	(Seat No-11)
48	13931/2025	19.02.2025	WP (C) - 2921/2025	KHAGESWAR BEHERA	C.O.	DR (J)	Order Dtd. 2025-02-17		(Seat No-11)
49	13932/2025	19.02.2025	WP (C) - 4775/2025	PRAFULLA KUMAR KHATEI	C.O.	COURT NO. 25	Order Dtd. 2025-02-25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
50	13933/2025	19.02.2025	CRLMC-650/2025	D. K. DASH	C.O.	COURT NO. 25	Order Dtd. 2025-02-17		(Seat No-101)
51	13935/2025	19.02.2025	CRLMC-	TAPAS KUMAR	C.O.	COURT	Order Dtd.		(Seat

			630/2025	JENA		NO. 25	2025-02-17		No-101)
52	13938/2025	19.02.2025	CONTC-6483/2024	LAXMIDHAR SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-02-14		(Seat No-101)
53	13939/2025	19.02.2025	CONTC-56/2025	BISWAJIT SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-02-14		(Seat No-101)
54	13942/2025	19.02.2025	BLAPL-194/2024	JADUNATH PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-02-17		(Seat No-101)
55	13943/2025	19.02.2025	ABLAPL-14713/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Seat No-101)
56	13945/2025	19.02.2025	ABLAPL-1560/2025	RR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	BAIL-2	(Seat No-7)
57	13946/2025	19.02.2025	ABLAPL-14563/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Seat No-7)
58	13948/2025	19.02.2025	ABLAPL-14434/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	BAIL-2	(Seat No-9)
59	13949/2025	19.02.2025	ABLAPL-14431/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Seat No-9)
60	13950/2025	19.02.2025	ABLAPL-14163/2024	BK DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Seat No-9)
61	13951/2025	19.02.2025	ABLAPL-8675/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Seat No-9)
62	13952/2025	19.02.2025	ABLAPL-1617/2025	A PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Seat No-9)
63	13954/2025	19.02.2025	ABLAPL-1619/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Seat No-9)
64	13956/2025	19.02.2025	ABLAPL-1622/2025	BIDHU BHUSANA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-1	(Seat No-15)
65	13957/2025	19.02.2025	ABLAPL-1351/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-17		(Seat No-15)
66	13958/2025	19.02.2025	ABLAPL-1623/2025	P PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Seat No-15)
67	13959/2025	19.02.2025	ABLAPL-13947/2024	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	BAIL-1	(Seat No-3)
68	13961/2025	19.02.2025	ABLAPL-1625/2025	G JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-1	(Seat No-14)

69	13962/2025	19.02.2025	WP (C) - 4042/2025	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	WRIT BRANCH-4	(Seat No- 17)
70	13963/2025	19.02.2025	ABLAPL- 1628/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-1	(Seat No- 14)
71	13964/2025	19.02.2025	WP (C) - 3881/2025	J. D. MUDULI	C.O.	COURT NO. 17	Order Dtd. 2025-02-14		(Seat No- 14)
72	13966/2025	19.02.2025	WP (C) - 1070/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-17	WRIT BRANCH-5	(Seat No- 20)
73	13968/2025	19.02.2025	ABLAPL- 14446/2024	MK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-17	BAIL-2	(Seat No-9)
74	13969/2025	19.02.2025	WP (C) - 1811/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	WRIT BRANCH-8	(Seat No- 43)
75	13971/2025	19.02.2025	ABLAPL- 1593/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-17		(Seat No- 43)
76	13973/2025	19.02.2025	ABLAPL- 1596/2025	T BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-17	BAIL-2	(Seat No-7)
77	13974/2025	19.02.2025	WP (C) - 2223/2025	ASHOK SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	WRIT BRANCH-7	(Seat No- 44)
78	13977/2025	19.02.2025	WP (C) - 3089/2018	P R SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-02-17	WRIT BRANCH-1	(Seat No-2)
79	13979/2025	19.02.2025	ABLAPL- 1595/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-17		(Seat No-2)
80	13980/2025	19.02.2025	WP (C) - 3142/2025	A K JATI	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
81	13981/2025	19.02.2025	ABLAPL- 1597/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-17		(Seat No- 111)
82	13982/2025	19.02.2025	ABLAPL- 1599/2025	RANJIT MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-17		(Seat No- 111)
83	13983/2025	19.02.2025	WP (C) - 3745/2025	BIJAY KUMAR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	WRIT BRANCH-1	(Seat No-2)
84	13984/2025	19.02.2025	ABLAPL- 1601/2025	LD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-17		(Seat No-2)
85	13985/2025	19.02.2025	ABLAPL- 1603/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-02-17	BAIL-2	(Seat No-7)
86	13987/2025	19.02.2025	ABLAPL- 1605/2025	A DAS	C.O.	COURT NO.	Order Dtd. 2025-02-17		(Seat No-7)

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87	13988/2025	19.02.2025	WP (C) - 3747/2025	BIJAY KUMAR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Seat No-7)
88	13989/2025	19.02.2025	ABLAPL- 1609/2025	MK RATH	C.O.	COURT NO. 17	Order Dtd. 2025-02-17		(Seat No-7)
89	13990/2025	19.02.2025	WP (C) - 3751/2025	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Seat No-7)
90	13991/2025	19.02.2025	WP (C) - 3564/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Seat No-7)
91	13992/2025	19.02.2025	ABLAPL- 14720/2024	BD BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	BAIL-2	(Seat No- 18)
92	13995/2025	19.02.2025	ABLAPL- 14758/2024	M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	BAIL-2	(Seat No- 17)
93	13996/2025	19.02.2025	WP (C) - 3838/2025	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH-1	(Seat No-2)
94	13997/2025	19.02.2025	ABLAPL- 14792/2024	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Seat No-2)
95	13998/2025	19.02.2025	WP (C) - 3914/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	WRIT BRANCH-3	(Seat No- 12)
96	13999/2025	19.02.2025	ABLAPL- 14810/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	BAIL-2	(Seat No-8)
97	14001/2025	19.02.2025	WP (C) - 4284/2025	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Seat No-8)
98	14003/2025	19.02.2025	MATA- 88/2019	B K PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	FIRST APPEAL	(Seat No-1)
99	14006/2025	19.02.2025	MATA- 442/2023	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	FIRST APPEAL	(Seat No-4)
100	14009/2025	19.02.2025	MATA- 442/2023	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	FIRST APPEAL	(Seat No-4)
101	14011/2025	19.02.2025	WP (C) - 34554/2022	A K JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 117)
102	14014/2025	19.02.2025	WP (C) - 34554/2022	M K BADU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 117)
103	14016/2025	19.02.2025	WP (C) - 4450/2025	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH-7	(Seat No- 48)

104	14019/2025	19.02.2025	WP (C) - 4535/2025	J K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18	WRIT BRANCH-8	(Seat No- 40)
105	14020/2025	19.02.2025	ABLAPL- 12802/2024	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-13		(Seat No- 40)
106	14021/2025	19.02.2025	WP (C) - 4642/2025	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Seat No- 40)
107	14024/2025	19.02.2025	WP (C) - 17803/2024	G D MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-04-02		(Seat No- 40)
108	14027/2025	19.02.2025	WP (C) - 36595/2023	M N MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-02-18	WRIT BRANCH-3	(Seat No- 14)
109	14035/2025	19.02.2025	ABLAPL- 1604/2025	PK JENA	C.O.	COURT NO. 17	Order Dtd. 2025-02-17		(Seat No- 14)
110	14048/2025	19.02.2025	CONTC- 5736/2024	G C BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-14		(Seat No- 14)
111	14049/2025	19.02.2025	CONTC- 4083/2024	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-14		(Seat No- 14)
112	14051/2025	19.02.2025	BLAPL- 1150/2025	AK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Seat No- 14)
113	14052/2025	19.02.2025	BLAPL- 1144/2025	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-1	(Seat No-1)
114	14054/2025	19.02.2025	BLAPL- 1018/2025	BB ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-2	(Seat No- 16)
115	14055/2025	19.02.2025	BLAPL- 1154/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Seat No- 16)
116	14056/2025	19.02.2025	BLAPL- 12589/2024	S DASH	C.O.	COURT NO. 17	Order Dtd. 2025-02-13		(Seat No- 16)
117	14057/2025	19.02.2025	JCRLA- 23/2020	ADV. SAPAN KU. PAL, AKHAND, P.K.SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No- 11)
118	14058/2025	19.02.2025	JCRLA- 92/2018	G SAHOO	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-4)
119	14059/2025	19.02.2025	CRLA- 486/2018	S S BISWAL	C.O.	COURT NO. 5	Order Dtd. 2025-03-17	CRIMINAL APPEAL	(Seat No-5)
120	14063/2025	19.02.2025	WP (C) - 8505/2024	A K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-03-04	WRIT BRANCH-5	(Seat No- 47)
121	14064/2025	19.02.2025	WP (C) - 40109/2023	A K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-03-04	WRIT BRANCH-4	(Seat No- 17)

122	14069/2025	19.02.2025	BLAPL-1160/2025	PK MISHRA	C.O.	COURT NO. 20	Order Dtd. 2025-02-18		(Seat No-17)
123	14073/2025	19.02.2025	WP(C) - 4490/2025	PRASANNA KUMAR SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-02-13	WRIT BRANCH-6	(Seat No-26)
124	14074/2025	19.02.2025	ABLAPL-1618/2025	A. K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-02-18		(Seat No-26)
125	14075/2025	19.02.2025	ABLAPL-1630/2025	A. K. SRICHANDAN	C.O.	COURT NO. 20	Order Dtd. 2025-02-18		(Seat No-26)
126	14077/2025	19.02.2025	ABLAPL-1633/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Seat No-26)
127	14078/2025	19.02.2025	ABLAPL-1635/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-18	BAIL-1	(Seat No-15)
128	14080/2025	19.02.2025	ABLAPL-14474/2024	P. R. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-02-17		(Seat No-15)
129	14082/2025	19.02.2025	ABLAPL-1608/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-17	BAIL-1	(Seat No-14)
130	14083/2025	19.02.2025	ABLAPL-1602/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-17		(Seat No-14)
131	14085/2025	19.02.2025	ABLAPL-1489/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-17	BAIL-1	(Seat No-6)
132	14086/2025	19.02.2025	ABLAPL-665/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-17		(Seat No-6)
133	14094/2025	19.02.2025	WP(C) - 4439/2025	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
134	14106/2025	19.02.2025	WP(C) - 4067/2025	R. K. SARANGI	C.O.	COURT NO. 17	Order Dtd. 2025-02-17	WRIT BRANCH-6	(Seat No-26)
135	14107/2025	19.02.2025	BLAPL-2402/2024	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Seat No-26)
136	14108/2025	19.02.2025	TRPCRL-101/2024	R. K. DEHURY	C.O.	COURT NO. 16	Order Dtd. 2025-02-18		(Seat No-26)
137	14109/2025	19.02.2025	WP(C) - 5049/2025	SURYAKANT SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
138	14110/2025	19.02.2025	WP(C) - 5049/2025	SURYAKANT SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)

139	14114/2025	19.02.2025	WP (C) - 4570/2025	A K JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-117)
140	14116/2025	19.02.2025	WP (C) - 4543/2025	B K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	WRIT BRANCH-7	(Seat No-48)
141	14123/2025	19.02.2025	RVWPET-237/2022	P CH DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	CIVIL REVISION	(Seat No-1)
142	14124/2025	19.02.2025	CMP-153/2024	Y DAS	C.O.	COURT NO. 20	Order Dtd. 2025-03-11	WRIT BRANCH-7	(Seat No-15)
143	14125/2025	19.02.2025	CMP-791/2024	T R DAS	C.O.	COURT NO. 20	Order Dtd. 2025-02-14	WRIT BRANCH-5	(Seat No-23)
144	14126/2025	19.02.2025	CRLMC-694/2025	B DAS	C.O.	COURT NO. 20	Order Dtd. 9999-12-31		(Seat No-23)
145	14127/2025	19.02.2025	WP (C) - 5223/2025	B K PANDA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Seat No-23)
146	14128/2025	19.02.2025	WP (C) - 4529/2025	B DAS	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	WRIT BRANCH-7	(Seat No-48)
147	14129/2025	19.02.2025	WP (C) - 4734/2025	P.K.PANI	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	WRIT BRANCH-8	(Seat No-41)
148	14130/2025	19.02.2025	WP (C) - 5230/2025	B K PANDA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Seat No-41)
149	14131/2025	19.02.2025	CRLMC-3465/2022	B PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-02-14	CRIMINAL MISC	(Seat No-5)
150	14132/2025	19.02.2025	WP (C) - 5236/2025	B K PANDA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Seat No-5)
151	14133/2025	19.02.2025	RVWPET-223/2018	P K PATTNAIK	C.O.	COURT NO. 6	Order Dtd. 2025-02-17	CIVIL REVISION	(Seat No-5)
152	14134/2025	19.02.2025	WP (C) - 5240/2025	B K PANDA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Seat No-5)
153	14135/2025	19.02.2025	WP (C) - 5092/2025	B K PANDA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Seat No-5)
154	14136/2025	19.02.2025	WP (C) - 5165/2025	B K PANDA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-16)
155	14137/2025	19.02.2025	WP (C) - 5167/2025	B K PANDA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Seat No-16)
156	14138/2025	19.02.2025	WP (C) - 5168/2025	B K PANDA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Seat No-16)
157	14139/2025	19.02.2025	WP (C) - 5208/2025	B K PANDA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Seat No-16)
158	14140/2025	19.02.2025	WP (C) -	B K PANDA	C.O.	COURT	Order Dtd.		(Seat

			5211/2025			NO. 6	9999-12-31		No-16)
159	14141/2025	19.02.2025	WP (C) - 5214/2025	B K PANDA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No-21)
160	14142/2025	19.02.2025	WP (C) - 5219/2025	B K PANDA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Seat No-21)
161	14143/2025	19.02.2025	WP (C) - 5216/2025	B K PANDA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No-21)
162	14144/2025	19.02.2025	WP (C) - 5229/2025	B K PANDA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
163	14145/2025	19.02.2025	CRLMC-3687/2024	P. K. KUNDU	C.O.	COURT NO. 15	Order Dtd. 2025-02-17		(Seat No-104)
164	14146/2025	19.02.2025	CRLMC-581/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-02-18		(Seat No-104)
165	14147/2025	19.02.2025	CRLMC-558/2025	SUVENDU BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-02-18		(Seat No-104)
166	14148/2025	19.02.2025	CRLA-899/2024	S K DAS	C.O.	COURT NO. 15	Order Dtd. 2025-02-13	CRIMINAL APPEAL	(Seat No-11)
167	14149/2025	19.02.2025	WP (C) - 4772/2025	J. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	WRIT BRANCH-6	(Seat No-16)
168	14150/2025	19.02.2025	CRLMC-541/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Seat No-16)
169	14151/2025	19.02.2025	CRLMC-500/2025	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Seat No-16)
170	14152/2025	19.02.2025	CONTC-5446/2024	P MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-10	CONTEMPT	(Seat No-2)
171	14153/2025	19.02.2025	CONTC-6810/2024	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Seat No-2)
172	14154/2025	19.02.2025	TRPCRL-70/2024	SUVENDU BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-02-13		(Seat No-2)
173	14155/2025	19.02.2025	CONTC-6811/2024	D K MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025-02-18		(Seat No-2)
174	14156/2025	19.02.2025	CRLMC-92/2025	JADUNATH PRADHAN	C.O.	COURT NO. 14	Order Dtd. 2025-02-18		(Seat No-2)
175	14157/2025	19.02.2025	WP (C) - 33065/2024	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-20		(Seat No-2)

176	14158/2025	19.02.2025	CRLMC-657/2025	JADUNATH PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-02-18		(Seat No-2)
177	14159/2025	19.02.2025	CRLMC-651/2025	A. K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-02-18		(Seat No-2)
178	14160/2025	19.02.2025	WP (C) - 4623/2025	PRATAP SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-14	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
179	14162/2025	19.02.2025	WP (C) - 25078/2024	M SHASAN	C.O.	COURT NO. 25	Order Dtd. 2025-02-19		(Seat No-123)
180	14163/2025	19.02.2025	WP (C) - 4854/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-02-18	WRIT BRANCH-3	(Seat No-33)
181	14164/2025	19.02.2025	CRLMC-652/2025	B DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-21		(Seat No-33)
182	14165/2025	19.02.2025	CRLMC-4601/2024	B DAS	C.O.	COURT NO. 15	Order Dtd. 2025-02-18		(Seat No-33)
183	14166/2025	19.02.2025	WP (C) - 28000/2024	D K SAHU	C.O.	COURT NO. 15	Order Dtd. 2025-02-17		(Seat No-33)
184	14167/2025	19.02.2025	WP (C) - 4810/2025	DILIP KUMAR SAHU	C.O.	COURT NO. 15	Order Dtd. 2025-02-17		(Seat No-33)
185	14168/2025	19.02.2025	WP (C) - 4666/2025	BHABANI SANKAR PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-02-18	WRIT BRANCH-8	(Seat No-40)
186	14169/2025	19.02.2025	CRLMC-3607/2024	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28		(Seat No-40)
187	14170/2025	19.02.2025	WP (C) - 4612/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17	WRIT BRANCH-7	(Seat No-48)
188	14171/2025	19.02.2025	WP (C) - 448/2025	M R SAHOO	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No-22)
189	14172/2025	19.02.2025	WP (C) - 745/2025	P MUDULI	C.O.	COURT NO. 1	Order Dtd. 2025-03-05	WRIT BRANCH-6	(Seat No-24)
190	14173/2025	19.02.2025	CRLMC-655/2025	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-5)
191	14174/2025	19.02.2025	CRLMC-675/2025	S K SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No-5)
192	14175/2025	19.02.2025	FAO-484/2024	S SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-02-18		(Seat No-5)
193	14176/2025	19.02.2025	FAO-587/2024	I CH SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-02-18		(Seat No-5)
194	14177/2025	19.02.2025	FAO-593/2024	I CH SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-02-18		(Seat No-5)

195	14178/2025	19.02.2025	FAO-61/2025	S SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-02-18		(Seat No-5)
196	14179/2025	19.02.2025	WP (C) - 1400/2025	H.K.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-13	WRIT BRANCH-7	(Seat No-10)
197	14180/2025	19.02.2025	WP (C) - 3040/2025	A.PATTANAİK	C.O.	COURT NO. 1	Order Dtd. 2025-02-13	WRIT BRANCH-4	(Seat No-27)
198	14181/2025	19.02.2025	WP (C) - 3898/2025	P.K.JENA	C.O.	COURT NO. 6	Order Dtd. 2025-02-18		(Seat No-27)
199	14182/2025	19.02.2025	CRLREV-440/2024	G SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-18		(Seat No-27)
200	14183/2025	19.02.2025	WP (C) - 3792/2025	D.P.DASH	C.O.	COURT NO. 10	Order Dtd. 2025-02-13		(Seat No-27)
201	14184/2025	19.02.2025	WP (C) - 27982/2024	M.R.ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2025-02-17		(Seat No-27)
202	14185/2025	19.02.2025	TRPCRL-14/2025	H K MOHANTA	C.O.	COURT NO. 14	Order Dtd. 2025-03-26		(Seat No-27)
203	14186/2025	19.02.2025	WP (C) - 30847/2024	M.R.ROUTRAY	C.O.	COURT NO. 14	Order Dtd. 2025-02-17		(Seat No-27)
204	14187/2025	19.02.2025	WA-241/2025	RC MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-18		(Seat No-27)
205	14188/2025	19.02.2025	WP (C) - 4786/2025	T BAG	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-40)
206	14189/2025	19.02.2025	WP (C) - 2923/2025	S.K.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-02-17	WRIT BRANCH-3	(Seat No-11)
207	14190/2025	19.02.2025	CRLMC-4562/2024	G C BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-04-17		(Seat No-11)
208	14191/2025	19.02.2025	WP (C) - 4620/2025	B.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-02-17	WRIT BRANCH-7	(Seat No-48)
209	14192/2025	19.02.2025	CRLMC-4647/2024	G SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-20		(Seat No-48)
210	14194/2025	19.02.2025	WP (C) - 1685/2025	B.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-48)
211	14195/2025	19.02.2025	CRLMC-4711/2024	H SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2025-03-21		(Seat No-48)
212	14196/2025	19.02.2025	WP (C) - 4601/2025	D.BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-02-17		(Seat No-48)

213	14198/2025	19.02.2025	CRLMC-64/2025	P PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-02-18		(Seat No-48)
214	14199/2025	19.02.2025	WP (C) - 4558/2025	S.M.SINGH	C.O.	COURT NO. 15	Order Dtd. 2025-02-14	WRIT BRANCH-1	(Seat No-3)
215	14201/2025	19.02.2025	WP (C) - 4046/2025	J.K.MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-02-14		(Seat No-3)
216	14202/2025	19.02.2025	CRLMC-550/2025	B BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-02-17		(Seat No-3)
217	14204/2025	19.02.2025	CRLMC-610/2025	G SAHOO	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Seat No-3)
218	14205/2025	19.02.2025	CRLMC-616/2025	D K BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-02-18		(Seat No-3)
219	14206/2025	19.02.2025	CRLMC-644/2025	B BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-02-17		(Seat No-3)
220	14208/2025	19.02.2025	WP (C) - 4444/2025	A K JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-3)
221	14210/2025	19.02.2025	WP (C) - 4519/2025	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-17		(Seat No-3)
222	14211/2025	19.02.2025	WP (C) - 4597/2025	P CH DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
223	14212/2025	19.02.2025	WP (C) - 4709/2025	S K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-40)
224	14214/2025	19.02.2025	WP (C) - 17276/2024	K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-03-07		(Seat No-40)
225	14216/2025	19.02.2025	WP (C) - 28400/2024	S K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-02-13		(Seat No-40)
226	14218/2025	19.02.2025	ABLAPL-14509/2024	T R DAS	C.O.	COURT NO. 23	Order Dtd. 2025-02-17	BAIL-2	(Seat No-10)
227	14219/2025	19.02.2025	WP (C) - 4502/2025	PK JENA	C.O.	COURT NO. 23	Order Dtd. 2025-02-18	WRIT BRANCH-8	(Seat No-40)
228	14220/2025	19.02.2025	WP (C) - 3915/2025	S DAS	C.O.	COURT NO. 23	Order Dtd. 2025-02-18	WRIT BRANCH-8	(Seat No-41)
229	14221/2025	19.02.2025	CRLMC-1719/2024	SK DAS	C.O.	COURT NO. 23	Order Dtd. 2025-02-13	CRIMINAL MISC	(Seat No-6)
230	14222/2025	19.02.2025	WP (C) - 1077/2025	DK MOHANTY	C.O.	COURT NO.	Order Dtd. 2025-02-18		(Seat No-6)

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231	14223/2025	19.02.2025	CMP-1506/2024	J. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-02-14		(Seat No-6)
232	14224/2025	19.02.2025	WP (C) - 4639/2025	PK JENA	C.O.	COURT NO. 23	Order Dtd. 2025-02-18	WRIT BRANCH-1	(Seat No-3)
233	14225/2025	19.02.2025	WP (C) - 4916/2025	PK JENA	C.O.	COURT NO. 23	Order Dtd. 2025-02-18	WRIT BRANCH-3	(Seat No-33)
234	14226/2025	19.02.2025	CMP-153/2024	A.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-02-18	WRIT BRANCH-7	(Seat No-15)
235	14227/2025	19.02.2025	WP (C) - 4428/2025	PK JENA	C.O.	COURT NO. 20	Order Dtd. 2025-02-18		(Seat No-15)
236	14228/2025	19.02.2025	WP (C) - 4847/2025	PK JENA	C.O.	COURT NO. 20	Order Dtd. 2025-02-18	WRIT BRANCH-3	(Seat No-33)
237	14229/2025	19.02.2025	WP (C) - 4441/2025	PK JENA	C.O.	COURT NO. 20	Order Dtd. 2025-02-18	WRIT BRANCH-5	(Seat No-32)
238	14230/2025	19.02.2025	WP (C) - 182/2025	MR ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2025-02-18	WRIT BRANCH-6	(Seat No-25)
239	14231/2025	19.02.2025	WP (C) - 1837/2025	T SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-02-18	WRIT BRANCH-2	(Seat No-34)
240	14232/2025	19.02.2025	BLAPL-1092/2025	G SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-02-18		(Seat No-34)
241	14233/2025	19.02.2025	BLAPL-6197/2024	PK MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-02-18	BAIL-2	(Seat No-10)
242	14234/2025	19.02.2025	ABLAPL-14782/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-02-17		(Seat No-10)
243	14235/2025	19.02.2025	TRP (C) - 99/2024	B. S. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-02-17	M.J.C.	(Seat No-6)
244	14237/2025	19.02.2025	TRP (C) - 40/2025	A. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025-03-26		(Seat No-6)
245	14238/2025	19.02.2025	TRPCRL-7/2025	K. SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025-03-06		(Seat No-6)
246	14239/2025	19.02.2025	CRLMC-4551/2024	D. SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-02-18		(Seat No-6)
247	14240/2025	19.02.2025	CRLMC-86/2025	P. K. RATH	C.O.	COURT NO. 14	Order Dtd. 2025-02-18		(Seat No-6)
248	14241/2025	19.02.2025	CRLMC-	H.K.DASH	C.O.	COURT	Order Dtd.		(Seat

			680/2025			NO. 14	2025-02-18		No-6)
249	14242/2025	19.02.2025	CRLMC-678/2025	H. K. DASH	C.O.	COURT NO. 14	Order Dtd. 2025-02-18		(Seat No-6)
250	14243/2025	19.02.2025	CRLA-221/2025	R. K. DEHURY	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Seat No-6)
251	14244/2025	19.02.2025	FAO-484/2024	A. K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-02-18		(Seat No-6)
252	14245/2025	19.02.2025	WP (C) - 28223/2024	B. K. PARDHI	C.O.	COURT NO. 15	Order Dtd. 2025-02-18		(Seat No-6)
253	14246/2025	19.02.2025	WP (C) - 4644/2025	R. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-02-17	WRIT BRANCH-8	(Seat No-40)
254	14247/2025	19.02.2025	WP (C) - 3611/2025	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 15	Order Dtd. 2025-02-12		(Seat No-40)
255	14248/2025	19.02.2025	BLAPL-13843/2023	S MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-18	BAIL-1	(Seat No-6)
256	14249/2025	19.02.2025	WP (C) - 5156/2025	KANTHAMANI SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19		(Seat No-6)
257	14250/2025	19.02.2025	CMP-1372/2024	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Seat No-6)
258	14251/2025	19.02.2025	WP (C) - 5202/2025	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19		(Seat No-6)
259	14252/2025	19.02.2025	CMP-1313/2024	B BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-03-25		(Seat No-6)
260	14253/2025	19.02.2025	CMP-40/2025	D P DASH	C.O.	COURT NO. 10	Order Dtd. 2025-02-25		(Seat No-6)
261	14254/2025	19.02.2025	CMP-1416/2024	P BASTIA	C.O.	COURT NO. 10	Order Dtd. 2025-02-18		(Seat No-6)
262	14255/2025	19.02.2025	CMP-1450/2024	A MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-02-18		(Seat No-6)
263	14256/2025	19.02.2025	CMP-130/2025	P K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-02-19		(Seat No-6)
264	14257/2025	19.02.2025	WP (C) - 4811/2025	NIRANJAN ROUT	C.O.	COURT NO. 23	Order Dtd. 2025-02-18	WRIT BRANCH-6	(Seat No-16)
265	13887/2025	19.02.2025	ABLAPL-14708/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-02-17		(Seat No-16)

266	13888/2025	19.02.2025	WP (C) - 5136/2025	SRITAM KUMAR MOHAPATRA	GENERAL		Order Dtd. 2025-02-18	WRIT BRANCH-5	(Seat No- 21)
267	13889/2025	19.02.2025	WP (C) - 3487/2003	BASANTI BARIK	GENERAL		Order Dtd. 2022-09-27	WRIT BRANCH-5	(Seat No- 32)
268	13890/2025	19.02.2025	ABLAPL- 14731/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-02-18		(Seat No- 32)
269	13891/2025	19.02.2025	WP (C) - 30053/2024	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2025-02-18	WRIT BRANCH-1	(Seat No- 31)
270	13894/2025	19.02.2025	WP (C) - 4837/2025	SOUMYASARATHI DAS	GENERAL		Order Dtd. 2025-02-18	WRIT BRANCH-5	(Seat No- 21)
271	13895/2025	19.02.2025	WP (C) - 22540/2024	ASISH KUMAR RAY	GENERAL		Order Dtd. 2025-02-18		(Seat No- 21)
272	13896/2025	19.02.2025	WP (C) - 22497/2024	ASISH KUMAR RAY	GENERAL		Order Dtd. 2025-02-18		(Seat No- 21)
273	13915/2025	19.02.2025	WP (C) - 10027/2008	DIBYA RANJAN JALLI	GENERAL		Order Dtd. 2008-07-28		(Seat No- 21)
274	13934/2025	19.02.2025	WPC (OAC) - 564/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-27	OA Branch	(Seat No-1)
275	13937/2025	19.02.2025	WP (C) - 19113/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2020-08-26	WRIT BRANCH-5	(Seat No- 20)
276	13967/2025	19.02.2025	WP (C) - 2314/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-13	WRIT BRANCH-3	(Seat No- 28)
277	13976/2025	19.02.2025	WPC (OAC) - 3635/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No-1)
278	13994/2025	19.02.2025	WPC (OAC) - 4307/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No-1)
279	14018/2025	19.02.2025	WP (C) - 31044/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-09-27	WRIT BRANCH-6	(Seat No- 35)
280	14025/2025	19.02.2025	WPC (OA) - 362/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-03-23	OA Branch	(Seat No-1)
281	14030/2025	19.02.2025	WPC (OAC) - 3408/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No-1)
282	14033/2025	19.02.2025	WPC (OAC) - 3634/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No-1)
283	14037/2025	19.02.2025	WPC (OAC) - 3397/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No-1)
284	14038/2025	19.02.2025	WPC (OAC) - 3406/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No-1)
285	14050/2025	19.02.2025	WP (C) - 34220/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-19	WRIT BRANCH-2	(Seat No-9)
286	14053/2025	19.02.2025	WPC (OAC) - 3407/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No-1)

287	14060/2025	19.02.2025	WPC (OAC) - 3639/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No-1)
288	14061/2025	19.02.2025	WPC (OAC) - 3638/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No-1)
289	14062/2025	19.02.2025	WPC (OAC) - 3405/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No-1)
290	14065/2025	19.02.2025	WPC (OAC) - 3636/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No-1)
291	14066/2025	19.02.2025	WP (C) - 33338/2024	SWADHIN KESARI SINGH	GENERAL		Order Dtd. 2025-02-17	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
292	14067/2025	19.02.2025	WPC (OAC) - 3400/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-30	OA Branch	(Seat No-1)
293	14068/2025	19.02.2025	WPC (OAC) - 4308/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No-1)
294	14070/2025	19.02.2025	WPC (OAC) - 3630/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No-1)
295	14071/2025	19.02.2025	WPC (OAC) - 4306/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No-1)
296	14076/2025	19.02.2025	WP (C) - 5149/2025	SWADHIN KESARI SINGH	GENERAL		Order Dtd. 2025-02-19		(Seat No-1)
297	14079/2025	19.02.2025	WP (C) - 34430/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-04-13	WRIT BRANCH-7	(Seat No-48)
298	14081/2025	19.02.2025	WPC (OAC) - 3401/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No-1)
299	14084/2025	19.02.2025	WPC (OAS) - 58/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-04-05	OA Branch	(Seat No-1)
300	14087/2025	19.02.2025	WPC (OAC) - 3637/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No-1)
301	14088/2025	19.02.2025	WPC (OAC) - 54/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-17	OA Branch	(Seat No-1)
302	14089/2025	19.02.2025	WPC (OAC) - 2836/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-05-10	OA Branch	(Seat No-1)
303	14090/2025	19.02.2025	CRLMP-2356/2021	GOLAP MISHRA	GENERAL		Charge Sheet	WRIT BRANCH-2	(Seat No-34)
304	14091/2025	19.02.2025	WPC (OAC) - 3632/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-26	OA Branch	(Seat No-1)
305	14092/2025	19.02.2025	CRLMP-2356/2021	GOLAP MISHRA	GENERAL		Acused Statement	WRIT BRANCH-2	(Seat No-34)
306	14093/2025	19.02.2025	CRLMP-2356/2021	GOLAP MISHRA	GENERAL		Commissioner Report	WRIT BRANCH-2	(Seat No-34)
307	14111/2025	19.02.2025	WP (C) - 29194/2019	NCET	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-7	(Seat No-18)
308	14112/2025	19.02.2025	WP (C) - 29036/2019	NCET	GENERAL		Order Dtd. 2024-12-02	WRIT BRANCH-6	(Seat No-16)

309	14113/2025	19.02.2025	WP (C) - 10296/2013	NCET	GENERAL		Order Dtd. 2025-01-08	WRIT BRANCH-7	(Seat No-48)
310	14115/2025	19.02.2025	CRLREV-814/2013	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-07-12	CRIMINAL REVISION	(Seat No-3)
311	14117/2025	19.02.2025	CRLREV-815/2013	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-07-12	CRIMINAL REVISION	(Seat No-3)
312	14119/2025	19.02.2025	CRLREV-598/2023	MOHAMMAD MUSTAK ANSARI N.SRIBAS G.P.LAL	GENERAL		Judgement Dtd. 2025-02-14	CRIMINAL REVISION	(Seat No-5)
313	14121/2025	19.02.2025	WP (C) - 2141/2021	STATE OF ODISHA	GENERAL		Order Dtd. 2023-04-05	WRIT BRANCH-8	(Seat No-41)
314	14122/2025	19.02.2025	WP (C) - 2115/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-02-18		(Seat No-41)
315	13936/2025	19.02.2025	WP (C) - 13669/2004	KC SWAIN	GENERAL				(Seat No-41)
316	13940/2025	19.02.2025	WP (C) - 19024/2022	S BARIK	GENERAL			WRIT BRANCH-4	(Seat No-27)
317	13941/2025	19.02.2025	WP (C) - 17135/2024	S MISHRA	GENERAL			WRIT BRANCH-5	(Seat No-47)
318	13944/2025	19.02.2025	CONTC-5207/2024	D K BEHERA	GENERAL			CONTEMPT	(Seat No-7)
319	13947/2025	19.02.2025	MATA-107/2016	P MISHRA	GENERAL			FIRST APPEAL	(Seat No-5)
320	13953/2025	19.02.2025	MATA-187/2023	B P SAMAL	GENERAL			FIRST APPEAL	(Seat No-4)
321	13955/2025	19.02.2025	WP (C) - 4459/2018	S MOHARANA	GENERAL			WRIT BRANCH-7	(Seat No-18)
322	13960/2025	19.02.2025	TRP (C) - 61/2024	S MOHARANA	GENERAL			M. J. C.	(Seat No-6)
323	13965/2025	19.02.2025	WP (C) - 30584/2024	SWAIN	GENERAL			WRIT BRANCH-7	(Seat No-5)
324	13970/2025	19.02.2025	WP (C) - 2998/2006	B BARIK	GENERAL				(Seat No-5)
325	13972/2025	19.02.2025	BLAPL-5607/2020	H K DASH	GENERAL			BAIL-2	(Seat No-11)
326	13975/2025	19.02.2025	SA-44/1978	H K DASH	GENERAL				(Seat No-11)
327	13978/2025	19.02.2025	RSA-28/2019	K GAYA	GENERAL			SECOND APPEAL	(Seat No-7)
328	13986/2025	19.02.2025	CONTC-6628/2021	J C BARAL	GENERAL			CONTEMPT	(Seat No-3)
329	13993/2025	19.02.2025	SA-219/1990	B DAS	GENERAL			SECOND APPEAL	(Seat No-2)

330	14000/2025	19.02.2025	ABLAPL-14731/2024	G R PATRA	GENERAL				(Seat No-2)
331	14002/2025	19.02.2025	RPFAM-417/2023	DK JENA	GENERAL			FIRST APPEAL	(Seat No-5)
332	14004/2025	19.02.2025	WP (C) - 355/2025	C R NAYAK	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
333	14005/2025	19.02.2025	WP (C) - 2695/2025	B K PANGA	GENERAL			WRIT BRANCH-1	(Seat No-1)
334	14007/2025	19.02.2025	WP (C) - 2582/2015	P R MISHRA	GENERAL				(Seat No-1)
335	14008/2025	19.02.2025	WP (C) - 6639/2020	P R MISHRA	GENERAL			WRIT BRANCH-1	(Seat No-4)
336	14010/2025	19.02.2025	WP (C) - 7340/2017	P R MISHRA	GENERAL				(Seat No-4)
337	14012/2025	19.02.2025	WP (C) - 20476/2011	P P BARIK	GENERAL				(Seat No-4)
338	14013/2025	19.02.2025	WP (C) - 19546/2017	M K MOHANTY	GENERAL			WRIT BRANCH-1	(Seat No-2)
339	14015/2025	19.02.2025	WP (C) - 36839/2022	DR. MADAN MOHAN BEURA	GENERAL			WRIT BRANCH-1	(Seat No-3)
340	14017/2025	19.02.2025	WP (C) - 5920/2024	B K MOHARANA	GENERAL			WRIT BRANCH-6	(Seat No-54)
341	14022/2025	19.02.2025	WP (C) - 4128/2025	P K MISHRA	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
342	14023/2025	19.02.2025	WA-436/2022	P R MISHRA	GENERAL			WRIT APPEAL	(Seat No-3)
343	14026/2025	19.02.2025	ARBP-3/2019	S BISWAL	GENERAL			M.J.C.	(Seat No-1)
344	14028/2025	19.02.2025	ARBP-10/2020	S BISWAL	GENERAL			M.J.C.	(Seat No-1)
345	14029/2025	19.02.2025	CONTC-2838/2022	R C MISHRA	GENERAL			CONTEMPT	(Seat No-2)
346	14031/2025	19.02.2025	MATA-247/2022	H K PATRA	GENERAL			FIRST APPEAL	(Seat No-2)
347	14032/2025	19.02.2025	CRLMC-262/2025	J SAHOO	GENERAL			CRIMINAL MISC	(Seat No-6)
348	14034/2025	19.02.2025	CRP-15/2023	J SAHOO	GENERAL			CIVIL REVISION	(Seat No-5)
349	14036/2025	19.02.2025	CONTC-2117/2024	P K MOHANTY	GENERAL			CONTEMPT	(Seat No-9)
350	14039/2025	19.02.2025	WP (C) - 4865/2025	P K MISHRA	GENERAL			WRIT BRANCH-4	(Seat No-37)
351	14040/2025	19.02.2025	WP (C) - 12907/2024	A K SAHU	GENERAL			WRIT BRANCH-7	(Seat No-10)
352	14041/2025	19.02.2025	WP (C) -	R K DEHURY	GENERAL				(Seat

			27898/2024						No-10)
353	14042/2025	19.02.2025	WP (C) - 4801/2025	P K DAS	GENERAL			WRIT BRANCH-7	(Seat No-18)
354	14043/2025	19.02.2025	WP (C) - 2812/2025	P K DAS	GENERAL			WRIT BRANCH-1	(Seat No-1)
355	14044/2025	19.02.2025	WP (C) - 17538/2016	R K DEHURY	GENERAL				(Seat No-1)
356	14045/2025	19.02.2025	OJC- 5142/2000	P K MISHRA	GENERAL			WRIT BRANCH-1	(Seat No-31)
357	14046/2025	19.02.2025	CRLA- 420/2021	J K MAJHI	GENERAL			CRIMINAL APPEAL	(Seat No-5)
358	14047/2025	19.02.2025	WP (C) - 4012/2025	K K NATH	GENERAL			WRIT BRANCH-4	(Seat No-17)
359	14072/2025	19.02.2025	ABLAPL- 1612/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-18	BAIL-2	(Seat No-7)
360	14095/2025	19.02.2025	WP (C) - 3662/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-18	WRIT BRANCH-8	(Seat No-39)
361	14096/2025	19.02.2025	WP (C) - 3031/2025	B. DAS	GENERAL		Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
362	14097/2025	19.02.2025	WP (C) - 3036/2025	B. DAS	GENERAL		Order Dtd. 2025-02-18	WRIT BRANCH-5	(Seat No-22)
363	14098/2025	19.02.2025	WP (C) - 3032/2025	B. DAS	GENERAL		Order Dtd. 2025-02-18		(Seat No-22)
364	14099/2025	19.02.2025	WP (C) - 2971/2025	B. DAS	GENERAL		Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
365	14100/2025	19.02.2025	WP (C) - 2978/2025	B. DAS	GENERAL		Order Dtd. 2025-02-18		(Seat No-113)
366	14101/2025	19.02.2025	WP (C) - 2985/2025	B. DAS	GENERAL		Order Dtd. 2025-02-18		(Seat No-113)
367	14102/2025	19.02.2025	WP (C) - 2989/2025	B. DAS	GENERAL		Order Dtd. 2025-02-18	WRIT BRANCH-3	(Seat No-11)
368	14103/2025	19.02.2025	WP (C) - 2967/2025	B. DAS	GENERAL		Order Dtd. 2025-02-18	WRIT BRANCH-4	(Seat No-27)
369	14104/2025	19.02.2025	WP (C) - 2956/2025	B. DAS	GENERAL		Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
370	14105/2025	19.02.2025	WP (C) -	B. DAS	GENERAL		Order Dtd.	WRIT	(Seat

			2954/2025				2025-02-18	BRANCH (DIVISION BENCH-2)	No- 113)
371	14118/2025	19.02.2025	CRLA- 221/2025	R. K. DEHURY	GENERAL		Order Dtd. 2025-02-18		(Seat No- 113)
372	14120/2025	19.02.2025	OJC- 5098/1992	A SUNDARAY	GENERAL		Judgement Dtd. 9999- 12-31		(Seat No- 113)
373	14161/2025	19.02.2025	OJC- 623/1992	A K SWAIN	GENERAL		Order Dtd. 1997-04-09		(Seat No- 113)
374	14193/2025	19.02.2025	OJC- 1009/1983	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 1990-02-06		(Seat No- 113)
375	14197/2025	19.02.2025	OJC- 1009/1983	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 1990-02-06		(Seat No- 113)
376	14200/2025	19.02.2025	OJC- 1009/1983	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 1990-02-06		(Seat No- 113)
377	14203/2025	19.02.2025	OJC- 1009/1983	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 1990-02-06		(Seat No- 113)
378	14207/2025	19.02.2025	OJC- 1009/1983	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 1990-02-06		(Seat No- 113)
379	14209/2025	19.02.2025	OJC- 1009/1983	MANAS RANJAN SAHOO	GENERAL		Annexure		(Seat No- 113)
380	14213/2025	19.02.2025	OJC- 1009/1983	MANAS RANJAN SAHOO	GENERAL		Annexure		(Seat No- 113)
381	14215/2025	19.02.2025	OJC- 1009/1983	MANAS RANJAN SAHOO	GENERAL		Annexure		(Seat No- 113)
382	14217/2025	19.02.2025	OJC- 1009/1983	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 1990-02-06		(Seat No- 113)
383	14236/2025	19.02.2025	OJC- 11179/2000	B K SWAIN	GENERAL		Order Dtd. 2007-03-26		(Seat No- 113)

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